

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**A. NO. 238 OF 2015**  
**A. NO. 269 OF 2015 & IA NO. 434 OF 2015**  
**A. NO. 12 OF 2016**

**Dated: 05<sup>th</sup> August, 2019**

**In the matter of:**

**A. NO. 238 OF 2015**

**Gujarat Granito Manufacturers Association** .... **Appellant(s)**  
**Versus**  
**Gujarat Electricity Regulatory Commission &Ors.** .... **Respondent(s)**

**A. NO. 269 OF 2015 & IA NO. 434 OF 2015**

**Essar Power Gujarat Ltd.** .... **Appellant(s)**  
**Versus**  
**Gujarat Electricity Regulatory Commission &Ors.** .... **Respondent(s)**

**A. NO. 12 OF 2016**

**EssarOil Ltd.** .... **Appellant(s)**  
**Versus**  
**Gujarat Electricity Regulatory Commission &Ors.** .... **Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted for hearing on **01.11.2019.**

**Court Master/PS**

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